

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 305 of 2013 &
I.A. No. 399 of 2013

Dated : 6th March, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Steel Authority of India Ltd. ... Appellant(s)

Versus

Damodar Valley Corporation & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Ranjan
Mr. Rajiv Shankar Dwivedi
Mr. Ajay Kumar/DGM
Mr. Bajpayi
Mr. S. Bharwatiya

Counsel for the Respondent(s) : Ms. Swagatika Sahoo

ORDER

Mr. Sanjay Sen, learned Sr. Advocate for the appellant wants to file rejoinder. He is permitted to file the same by 24th March, 2014 after serving copy on the other side.

Post the matter for hearing on **27th March, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member